

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR GOLDENLINE INFRASTRUCTURES PRIVATE LIMITED OPERATING IN REAL ESTATE HAVING MAJOR ACTIVITY AT AJMER

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	GOLDENLINE INFRASTRUCTURES PRIVATE LIMITED PAN:AACCG6586E CIN: U70109DL2006PTC152320
2.	Address of the registered office	PLOT NO. 1, LOCAL SHOPPING CENTRE SHARDA NIKETAN, PITAMPURA, North West, NEW DELHI, 110034 (Non Operative)
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	"Arens Golden Tulip" situated at Kharsa no. 328,325,331,329,324,320,322 and 326 at opp. Tabiji Railway Station, NH-8, Beawar road, Gram village Daurai, Tehsil and district- Ajmer
5.	Installed capacity of main products/services	Not Applicable
6.	Quantity and value of main products/services sold in last financial year	NA (CD is not going concern)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available details can be sought by sending a request to Resolution Professional at cirpgoldenline@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at cirpgoldenline@gmail.com

10.	Last date for receipt of expression of interest	20.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	30.07.2024
12.	Last date for submission of objections to provisional list	04.08.2024
13.	Date of issue of final list of prospective resolution applicants	14.08.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.08.2024
15.	Last date for submission of resolution plans	28.09.2024
16.	Process email id to submit Expression of Interest	cirpgoldenline@gmail.com



Date: 22.06.2024

Place: JAIPUR

**SATYENDRA PRASAD KHORANIA
RESOLUTION PROFESSIONAL
GOLDENLINE INFRASTRUCTURES PRIVATE LIMITED
IP Regn No. IBBI/IPA-002/IP-N00002/2016-2017/10002
AFA No.: AA2/10002/02/101224/203107 valid upto 10.12.2024
402, 4th Floor, OK Plus, DP Metro, Opp. Pillar No. 94,
New Sanganer Road, Jaipur, Rajasthan, 302019**

AXIS BANK LTD. POSSESSION NOTICE

Retail Asset Centre: 1st Floor, G-4/5, B, Sector-4, Gomti Nagar Extension Lucknow, UP 226010. Registered Office: "Trishul"- 3rd Floor, Opp. Samarsheswar Temple, Near Law Garden, Ellisbridge, Ahmedabad-380006.

Table with 5 columns: Name of the Borrowers/Guarantors/Address, Details of the Asset, Date Demand notice, Possession Date, Amt. Due as per Demand notice.

Date- 23.06.2024 Authorized Officer, Axis Bank Ltd.

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उत्तर प्रदेश सहकारी चीनी मिल्स संघ लिमिटेड On line e-tenders are invited from PSU/Associate Co of any PSU for Lubricant, Manufacturer/ authorised distributor/ Authorised dealer for mill bearing Aluminium complex grease...

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR EMCO TECH EQUIPMENT PRIVATE LIMITED OPERATING IN HEALTHCARE INDUSTRY AT SHAHDARA, DELHI- 110032

NORTHERN RAILWAY Principal Chief Materials Manager Headquarters Office, Baroda House, New Delhi-110001 Mail ID: salenr365@gmail.com

NAINITAL BANK Branch - D.S.S-10, Hudda Market, Shopping Center, Sec-29 Faridabad- 121008, Ph.- 0129-2504526

DEMAND NOTICE

NOTICE UNDER SECTION 13(2) OF SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002

Name & Address of Borrowers/Guarantors 1. Subodh Kumar S/o Angad Singh (Borrower), R/o House No. 2901, H B Colony, Sector 3, Ballabh Garh, Faridabad, Haryana, 121004.

ICICI Home Finance Corporate Office: ICICI Home Finance Company Limited ICICI HFC Tower, Andheri - Kuria Road, Andheri (East), Mumbai - 400059, India

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GRM OVERSEAS LIMITED CIN: L74899DL1995PLC064007, Regd. Office: 128, First Floor, Shiva Market, Pitampura, Delhi - 110034

NOTICE OF THE EXTRA-ORDINARY GENERAL MEETING AND E-VOTING INSTRUCTIONS

Notice is hereby given that the Extra-Ordinary General Meeting ("the EGM/ the meeting") of the Members of M/s. GRM Overseas Limited ("the Company") will be held on Saturday, July 13, 2024, at 12:30 P.M. (IST) through Video Conference ("VC")/Other Audio-Visual Means ("OAVM") to transact the business(es) set forth in the Notice of EGM dated June 21, 2024.

The Notice of EGM has already been sent on June 21, 2024, only through electronic mode to all those members who have registered their email address with the Company/ Depository Participants in accordance with the aforesaid Circulars. Members may note that the Notice of EGM is also available on the website of the Company at www.grmice.com, BSE Limited at www.bseindia.com and the National Stock Exchange of India Limited at www.nseindia.com

Place: Delhi Date: 21.06.2024

JM Financial Asset Reconstruction Company Limited Corporate identity Number : U67190MH2007PLC74287

APPENDIX IV POSSESSION NOTICE (for immovable property)

Whereas, the Authorized Officer of Primal Capital & Housing Finance Limited (erstwhile Devvan Housing Finance Corporation Limited) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand notice calling upon to the Borrower(s), Co-Borrower(s), Guarantor(s) to repay the amount mentioned in the notice together with interest at contractual rate and expenses, cost, charges etc. due thereon till the date of payment within 60 days from the date of receipt of the said notice.

Table with 5 columns: Sr. No., Name of the Borrower(s), Co-Borrower(s), Guarantor(s), Description of secured asset (immovable property), Demand Notice Date and Amount with NPA date, Date of Possession.

Place: Delhi NCR Date: 23.06.2024 JM Financial Asset Reconstruction Company Limited, acting in its capacity as trustee of Aranya - Trust

